GOVERNMENT OF INDIA MINISTRY OF POWER LOK SABHA UNSTARRED QUESTION NO.2706 ANSWERED ON 16.03.2023

RURAL ELECTRIFICATION SCHEMES

2706. SHRI C. LALROSANGA:

Will the Minister of POWER be pleased to state:

- (a) the details of the total percentage of villages electrified in the country under the rural electrification schemes;
- (b) the details of the percentage of rural electrification in eight North Eastern States, State-wise:
- (c) the details of the funds provided to the said States for rural electrification during the last three years, State-wise; and
- (d) whether the Government proposes to electrify the difficult and remote areas in the States like Mizoram, Arunachal Pradesh and Sikkim and if so, the details thereof?

ANSWER

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

- (a): Government of India launched Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY), in December, 2014 for strengthening the distribution systems including separation of agriculture and non-agriculture feeders, strengthening and augmentation of sub-transmission & distribution infrastructure, metering of distribution transformers/feeders/consumers and electrification of villages across the country. As reported by the States, all the inhabited un-electrified villages as per Census, 2011 stood electrified by 28th April, 2018 across the country under DDUGJY. A total of 18,374 villages were electrified under the scheme.
- (b): Under DDUGJY and thereafter, under Pradhan Mantri Sahaj Bijli Har Ghar Yojana (SAUBHAGYA), all States (including North Eastern States) had declared electrification of all villages on 28th April, 2018 and of all willing households on 31st March, 2019 respectively. While, a total of 18374 villages were electrified under DDUGJY, a total of 2.86 core households were electrified under the ageis of Subhagya including additional households in two tranches that became willing after 31-03-2019 but were unwilling for electrification earlier. All the targeted works under DDUGJY and Saubhagya have been completed and the schemes stands closed on 31-03-2022.

.....2.

North Eastern Region (NER) State details of village electrification under DDUGJY and household electrification under Saubhagya are at Annexure-I and Annexure-II. NER state details of Infrastructure created under DDUGJY (including RE) are at Annexure-III.

(c): The state-wise details of grant disbursed during the last three years i.e. during 2019-20 to 2021-22 under DDUGJY and SAUBHAGYA are as under:

			Rs in Crore
SI.	States	DDUGJY (incl. RE	SAUBHAGYA
No.		& Addl Infra)	
	Arunachal		
1	Pradesh	219	21
2	Assam	1450	260
3	Manipur	213	50
4	Meghalaya	337	108
5	Mizoram	45	7
6	Nagaland	86	15
7	Sikkim	53	2
8	Tripura	204	30
	Total	2606	493

(d): While fresh arising of new households is a continuous process and electrification of such households is expected to be taken care of by the Distribution Utilities, the Government of India stands committed to help the States to electrify all the households which existed when SAUBHAGYA was sanctioned. In this respect, the Government of India recently issued guidelines for their electrification under the Revamped Distribution Sector Scheme (RDSS) and the States have been advised to pose their DPRs to the Ministry of Power in this regard.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 2706 ANSWERED IN THE LOK SABHA ON 16.03.2023

NER State-wise details of village electrification under DDUGJY

SI. No.	North Eastern States	es No of villages electrified (as on 28.4.201					
140.							
1	Arunachal Pradesh	1483					
2	Assam	2732					
3	Manipur	366					
4	Meghalaya	1051					
5	Mizoram	54					
6	Nagaland	78					
7	Sikkim*	-					
8	Tripura	26					
Total		5790					

^{*}All inhabited Census villages were already electrified in Sikkim before April, 2015.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 2706 ANSWERED IN THE LOK SABHA ON 16.03.2023

NER State-wise electrification of households since launch of SAUBHAGYA Scheme including Additional Households achievement under DDUGJY

SI.	Name of the	No of	No of	Additional	Total number of
No.	States	Households	Households	Households	households
		electrified	reported	electrified	electrified
		from	electrified	under	since launch of
		11.10.2017 to	from	DDUGJY(till	SAUBHAGYA
		31.03.2019 as	01.04.2019 to	31.03.2022)	till 31.03.2022)
		per	31.03.2021		
		SAUBHAGYA	from the		
		Portal	Additional		
			Sanction		
			allowed under		
			SAUBHAGYA		
1	Arunachal Pradesh	47,089	0	0	47,089
2	Assam	17,45,149	2,00,000	381507	23,26,656
3	Manipur	1,02,748	5,367	0	1,08,115
4	Meghalaya	1,99,839	0	401	2,00,240
5	Mizoram	27,970	0	0	27,970
6	Nagaland	1,32,507	0	7009	1,39,516
7	Sikkim	14,900	0	0	14,900
8	Tripura	1,39,090	0	0	1,39,090
Tota	I	24,09,292	2,05,367	3,88,917	30,03,576

ANNEXURE-III

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO. 2706 ANSWERED IN THE LOK SABHA ON 16.03.2023

NER States: Physical & Financial Achievement under DDUGJY (RE, New & addl Infra) as on 31.03.2022

SI.	Name of the State	Physical									
No		SAGY Villages (Nos)	Substation 33/11 KV (Nos)		DTR (Nos)	Lines (CKm)			Energy Meters (Nos)		
			New	Aug.		LT	11 KV Line (Excl. Feeder segregation)	33 & 66 KV	Consumer	DTR	11 KV Feeder
1	ARUNACHAL PRADESH	3	27	0	5119	5456.44	11648.52	906.75	95522	3443	377
2	ASSAM	185	76	75	63165	83165.5	52514.81	1130.95	0	17118	257
3	MANIPUR	1	12	5	3115	4332.5	5163.43	242.05	100261	0	0
4	MEGHALAYA	8	14	2	5490	18767.62	5929.66	220.69	0	1797	179
5	MIZORAM	1	10	16	1110	1209.75	1918.38	396	19133	447	232
6	NAGALAND	2	17	16	1579	1961.67	1955.8	320.94	0	697	191
7	SIKKIM	2	0	0	777	1716.28	992.34	0	45969	0	65
8	TRIPURA	0	15	3	4883	7378.96	4174.68	197.15	161728	0	0
	Grand Total	202.00	171.00	117.00	85238.00	123988.72	84297.62	3414.53	422613.00	23502.00	1301.00
